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month of January. During my tour in the last week I felt that these areas have to face drinking water scarcity every year right from the month of January-February. Density of population is high in this area. There are big villages and towns in this area. Therefore, handpumps are not successful there. So I request the Government to take steps to solve the present crisis. A scheme may be formulated for supply of drinking water in the area through pipelines and implemented soon.

[English]

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(viii) Reported internal dissensions in Indian Cricket Team.

SHRI PRIYA RANJAN DAS MUNSHI (Howrah): Sir, the Indian cricket team performed a very poor show in the current test series against England due to reported dissensions in the team. The Sports Minister is requested to look into the matter and resolve the issues which are affecting the prestige of the country.

MR. DEPUTY-SPEAKER: Mr. Munshi, you have changed the approved text. You may please note that only the approved text will go on record.

(ix) Security arrangement for Harijan in Andhra Pradesh to ensure free and fearless voting in the coming Assembly Elections

PROF. N.G. RANGA (Guntur): On the day of the recent General Election for Parliament and the following two or three days, the local caste people attacked local Harijans and injured many and cruelly assaulted women, destroyed Harijan houses, other properties in many Andhra Pradesh villages, notably Bandarupalem, Takkella-Pedapudi, Davuluru, Eluru, Ananthavarapadu, Vijadala, Dondapadu, Garikapadu, Tammaveram, Neerukonda and Venkatapalem, in Guntur and Tenali constituencies. Many of these helpless Harijans were prevented from voting and their votes were rigged. One Harijan woman was so badly hurt that she suffered abortion. One Harijan suffered severe head wounds, another's hand was broken, many Subsequently, had to be hospitalised.

threats of lock-outs from agriculture are held out. There is extreme and urgent need for special steps to locate polling booths in or near Harijan quarters and security steps to protect Harijans and ensure free and fearless voting in forthcoming elections for Andhra Pradesh Assembly election. Enquiry into all such atrocities is urgently needed.

[Translation]

(x) Resentment among the people for not providing jobs to one person in each of the families affected by Sing- rauli Project of N.T.P.C.

SHRI RAM PYARE PANIKA (Robertsganj): Mr. Deputy-Speaker, Sir, there is a great concern among the people for not providing a job to one person from each of the families uprooted because of Singrauli Shakti Nagar Project under N.T.P.C. and there is a problem of livelihood before displaced persons. Therefore, while drawing the attention of the Government of India towards this important problem, I demand that one person from each displaced family may be provided job.

[English]

(xi) Central Assistance to West Bengal for accelerating the Rural Development work in the State

SHRI ANANDA PATHAK (Darjeeling): Mr. Deputy-Speaker, Sir, due to non-clearance of Central assistance for continuing and accelerating the rural developmental works in West Bengal all such works have come to a standstill since the last four months. It is high time for accelerating the developmental activities in rural areas. The beneficiaries under the I.R.D.P. and other projects used to get money from the banks on the basis of approved schemes. According to the letter written by the Chief Minister of West Bengal to the Minister for Agriculture and Rural Development, Government of India, the State Government has already deposited its share of contribution to the Banks to cover the subsidy part under these schemes, but banks are expressing their inability to provide fund for want of matching grant from the Government.

I, therefore, urge upon the Government to expedite the sanction of the matching